

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1512/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 9th March, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/1033/2021 dated 06.03.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.03.2021 along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 10.03.2021, after Court hours, till the morning of 15.03.2021.

The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1513/A, dated 9-3-2021
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

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